

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Service Tax Appeal No.70187 of 2019

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/222 to 224/2018-19 dated 23/07/2018 passed by Commissioner (Appeals), Central Goods & Service Tax, Meerut)

**Commissioner Central Goods
& Service Tax, Meerut**

.....Appellant

VERSUS

Shri Ashish Saxena

.....Respondent

APPEARANCE:

Shri Gyanendra Kumar Tripathi, Authorized Representative for Appellant

Shri Anuj Agarwal, Advocate for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 06 February, 2020
DATE OF DECISION : 06 February, 2020

The appeal is disposed of. For order, see order of date
in Service Tax Appeal No.70185 of 2019.

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

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